GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 274

TO BE ANSWERED ON THE 4ᵀᴴ FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

CRIME AGAINST WOMEN

274.   SHRIMATI PRATIMA MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has identified the primary causes behind the rise in crimes against women and if so, the details thereof;

(b) the data of crime against women during the last three years, State-wise; and

(c) the steps being taken by the Government to empower the women population of rural areas in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) A comparison of crime rate (Crime Rate=Number of cases reported/Mid-Year projected population in lakhs) of various crime heads on crimes against women in the last three years shows no uniform trend. However, the Ministry has taken several steps to spread awareness amongst the citizens, sensitization of police officers at various levels, issuance of advisories for compulsory registration of FIRs and penal provisions for non-registration of FIRs etc. This has improved reporting of crimes against women.

(b) National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2018. The details of cases registered under crime against women for the years 2016, 2017 and 2018 are available at Annexure.

(c) As per available information, Ministry of Women and Child Development is undertaking Mahila Shakti Kendra Scheme. This scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation.

Crime against Women (IPC+SLL) during the year 2016-2018

SL. No	State/UT	2016	2017	2018
1	Andhra Pradesh	16362	17909	16438
2	Pradesh	367	337	368
3	Assam	20869	23082	27728
4	Bihar	13400	14711	16920
5	Chhattisgarh	5947	7996	8587
6	Goa	371	369	362
7	Gujarat	8532	8133	8329
8	Haryana	9839	11370	14326
9	HimachalPradesh	1222	1246	1633
10	Jammu& Kashmir*	2850	3129	3437
11	Jharkhand	5453	5911	7083
12	Karnataka	14131	14078	13514
13	Kerala	10034	11057	10461
14	MadhyaPradesh	26604	29788	28942
15	Maharashtra	31388	31979	35497
16	Manipur	253	236	271
17	Meghalaya	372	567	571
18	Mizoram	120	301	249
19	Nagaland	105	79	75
20	Odisha	17837	20098	20274
21	Punjab	5105	4620	5302
22	Rajasthan	27422	25993	27866
23	Sikkim	153	163	172
24	Tamil Nadu	4463	5397	5822
25	Telangana	15374	17521	16027
26	Tripura	1013	972	907
27	UttarPradesh	49262	56011	59445
28	Uttarakhand	1588	1944	2817
29	WestBengal	32513	30992	30394
TOTALSTATE(S)		**322949**	**345989**	**363817**
30	A&N Islands	108	132	147
31	Chandigarh	414	453	442
32	D&N Haveli**	28	20	38
33	Daman& Diu**	41	26	16
34	Delhi UT	15310	13076	13640
35	Lakshadweep	9	6	11
36	Puducherry	95	147	166
TOTAL UT(S)		**16005**	**13860**	**14460**
TOTAL ALL INDIA		**338954**	**359849**	**378277**

*Now UTs of Jammu & Kashmir and Laddakh

** Now UTs of D&N Haveli and UT of Daman& Diu have merged as one UT.